

NOTICE

Dated: 16.04.2021

Vide office order NGT/PB/22/RR/2016/14 dated 07.01.2021 of the NGT, Principal Bench, New Delhi, guidelines have been issued for weeding out/ destruction of old files, to be followed by all benches and accordingly after lapse of one year from date of disposal , the records /files can be destroyed, except original documents and File A.

It is hereby informed to all concerned that the following the case bundles except File A will be destroyed after a period of seven days from the date of issue of this notice.

Sl No	Year	OA	Date of disposal
01	2018	01 of 2018	24.02.2020
02	2018	02 of 2018	23.01.2019
03	2018	03 of 2018	09.12.2019
04	2018	04 of 2018	12.12.2019
05	2018	05 of 2018	06.08.2018
06	2018	06 of 2018	16.12.2019
07	2018	07 of 2018	09.12.2019
08	2018	08 of 2018	22.05.2019
09	2018	09 of 2018	10.12.2018
10	2018	10 of 2018	05.09.2018
11	2018	12 of 2018	22.01.2018
12	2012	13 of 2018	14.11.2018
13	2018	14 of 2018	28.01.2019

Sl No	Year	OA	Date of disposal
14	2018	15 of 2018	10.12.2019
15	2018	16 of 2018	23.01.2019
16	2018	17 of 2018	25.02.2019
17	2018	18 of 2018	15.10.2019
18	2018	21 of 2018	01.04.2019
19	2018	25 of 2018	23.01.2018
20	2018	27 of 2018	16.01.2019

Assistant Judicial

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16/11/21

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Registrar

Sl No	Year	Appeal	Date of disposal
01	2018	02 of 2018	27.08.2018
02	2018	03 of 2018	26.09.2018
03	2018	04 of 2018	14.10.2019
04	2018	05 of 2018	14.10.2019
05	2018	06 of 2018	14.10.2019
06	2018	07 of 2018	14.10.2019
07	2018	08 of 2018	14.10.2019
08	2018	09 of 2018	14.10.2019
09	2018	10 of 2018	14.10.2019
10	2018	12 of 2018	14.10.2019
11	2018	13 of 2018	14.10.2019
12	2018	14 of 2018	14.10.2019
13	2018	15 of 2018	14.10.2019
14	2018	16 of 2018	14.10.2019
15	2018	17 of 2018	14.10.2019
16	2018	18 of 2018	14.10.2019
17	2018	19 of 2018	14.10.2019
18	2018	20 of 2018	14.10.2019
19	2018	22 of 2018	14.11.2018

Assistant Judicial

Grand Total
19/10/2019


Registrar